



AFFIDAVIT

I, Sumit Kumar Saini S/o Shri Rajinder Saini R/o Village Kishan Pura Damla, Tehsil Radaur, District Yamunanagar, Haryana do hereby solemnly affirm and declare as under:

1. That I am permanent resident of above mentioned address.
2. That I have filed a petition to Honorable court NGT New Delhi of original application number 373/2022 (IA 165/2022).
3. As per Court order on dated 21 August 2024. I verify that, in this matter, the information, documents and pictures sent by me are true and correct.
4. That if anything found to be false in the above said statement then I will be fully responsible for that.



Sumit
Deponent

Sumit Kumar Saini

Verification:

Verified that the contents of above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

Address Card No.
:- 4673 4434 2579

Sumit
Deponent

Sumit Kumar Saini

Certified that above was declared in solemn affirmation before me at Jagadhri by the deponent who was identified by Sh. *Shri Rajinder Saini*

Devi Chand
District Notary
JAGADHRI

21/9/24

ATTESTED
Devi Chand
Devi Chand (M.A., LL.B.)
Advocate/Notary
Distt. Court, Jagadhri (YMR)

21/9/24

Serial No. 3303
Dated 21/9/24

1170

12991
2-4-24

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Sumit Kumar S. Rajinder Saini, R. K. Khatwara Jammu

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